

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 111/TT/2013

Date: 24.1.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Transmission tariff for New Wanpoh associated with NRSSXVI

Sir,

Please furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 7.2.2014:-

1. Status of commissioning of both the assets covered under the petition;
2. Revised calculations supported by Auditor's Certificate, in case the two assets have been commissioned.

Yours faithfully,

Sd/-
(P. K. Sinha)
Assistant Chief (Legal)